

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:964

ANSWERED ON:06.03.2007

REVIEW OF INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

Athawale Shri Ramdas;Deshmukh Shri Subhash Sureshchandra;Yadav Shri Baleshwar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Integrated Child Development Services Scheme is reviewed regularly;
- (b) if so, the details thereof;
- (c) whether Hon'ble Prime Minister has issued directions in January, 2007 to all State Governments for regular review of this scheme;
- (d) if so, the details thereof; and
- (e) the details of States who are not following the directions; and
- (f) the steps taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) Yes, Sir. The implementation of the Integrated Child Development Services (ICDS) Scheme is reviewed regularly by holding periodic meeting with Secretaries of the State Government/UTs and through field visits of the officers of the Ministry from time to time.

(c)&(d) Expressing concern over the status of implementation of the ICDS Scheme, the Hon'ble Prime Minister in a letter addressed to all the Chief ministers, has impressed upon them the need to set up an institutionalized review process at their level after carrying out a detailed assessment of the Scheme in their States; lay special emphasis on the programme status in areas with concentration of minority communities and preponderance of Scheduled Castes and Tribes; adequately empower Panchayati Raj Institution (PRIs) and Urban Local Bodies (ULBs) to monitor and supervise the working of these centers ; make line officials firmly accountable for their actions and report on a quarterly basis on further developments in this sector.

(e)&(f) Reply from most of the States/UTs to the aforesaid letter is awaited.